THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-119/2001/3185/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati

To,

Smti Sharmila Bhuyan,

District and Sessions Judge,

Baksa.

Dated Guwahati the

Sub:

Commuted leave.

Ref:-

Your letter No. DJ/BAK/2025/1852 Dated 08.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted commuted leave w.e.f. 02.06.2025 to 06.06.2025 (prefixing 01.06.2025; suffixing 07.06.2025 and 08.06.2025), along with station leave permission, from the evening of 31.05.2025 till the morning of 09.06.2025, subject to the submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam. Further, you are to hand over the charge of your Court and Office to the Chief Judicial Magistrate, Baksa and in his absence, the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

52/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-119/2001/3186-3187 /A, dated , 22-05-2025

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. (Copy of the leave application is prescribed format is enclosed herewith).

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE